

in Rangoon, the House was informed that according to our information none of the nationalised industries belonged to Indian nationals. Our Embassy in Rangoon have since informed us that according to the information furnished by the Government of Burma to them, two such industrial concerns belong to Indian nationals. The amount of compensation has not yet been determined as the Government of Burma are taking action to evaluate the assets of all the nationalised industries

PAPERS LAID ON THE TABLE

NAVAL CEREMONIAL CONDITIONS OF SERVICE AND MISCELLANEOUS (FIFTH AMENDMENT) REGULATIONS, 1972

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI J. B. PATNAIK) Sir, I beg to lay on the Table, under section 185 of the Navy Act, 1957, a copy (in English and Hindi) of the Ministry of Defence (Navy Branch) Notification S R O No 314/72, dated the 5th October, 1972, publishing the Naval Ceremonial, Conditions of Service and Miscellaneous (Fifth Amendment) Regulations, 1972 [Placed in Library, See No LT-4419/73]

ANNUAL REPORT AND ACCOUNTS (1971-72) OF THE HINDUSTAN ZINC LIMITED AND RELATED PAPERS

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD) Sir, I beg to lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:—

- (i) Sixth Annual Report and Accounts of the Hindustan Zinc Limited, for the year 1971-72, together with the Auditors' Report on the accounts and the comments of the Comptroller and Auditor General of India thereon.

- (ii) Review by Government on the working of the Company. [Placed in Library. See No LT-4420/73 for (i) and (ii)]

NOTIFICATIONS OF MINISTRY OF LABOUR AND REHABILITATION

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI G VENKAT SWAMY). Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Labour and Rehabilitation (Department of Labour and Employment) under section 7 A of the Coal Mines Provident Fund, Family Pension and Bonus Schemes Act, 1948 —

- (i) Notification G S R. No 1087, dated the 8th August, 1972, publishing the Coal Mines Provident Fund (Second Amendment) Scheme, 1972.

- (ii) Notification G S R No 1088, dated the 8th August, 1972, publishing the Andhra Pradesh Coal Mines Provident Fund (Second Amendment) Scheme, 1972

- (iii) Notification G S R No. 1089, dated the 8th August, 1972, publishing the Rajasthan Coal Mines Provident Fund (Second Amendment) Scheme, 1972

- (iv) Notification G S R. No. 1090, dated the 8th August, 1972, publishing the Neyveli Coal Mines Provident Fund (Second Amendment) Scheme, 1972.

- (v) Notification G S R No. 1521, dated the 18th November, 1972, publishing the Coal Mines Provident Fund (Third Amendment) Scheme, 1972 and Statement (in English and Hindi) giving reasons for the delay in laying on the Table the Notification mentioned at serial Nos. (i) to (iv) above. [Placed in Library, See No. LT-4421/73 for (i) to (v)].

[MR DEPUTY CHAIRMAN in the Chair]

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

DIFFICULTIES FACED BY BUS AND TRUCK
OPERATORS IN GETTING TYRE SUPPLIES

SHRI BABUBHAI M CHINAI
(Maharashtra) Mr Deputy Chairman, Sir,
I beg to call the attention of the Minister
of Industrial Development and Science
and Technology to the difficulties faced
by the bus and truck operators in getting
tyre supplies and the steps taken by Govern-
ment to meet the situation

THE DEPUTY MINISTER IN THE
MINISTRY OF INDUSTRIAL DEVELOP-
MENT (SHRI PRANAB MUKHER-
JEE) Mr Deputy Chairman, Sir, Reports
and representations have recently been
received, especially from State Road
Transport Organisations and Private
Operators alleging shortage of tyres, parti-
cularly truck and bus tyres in different
parts of the country

The production of automobile tyres
and tubes has steadily increased from
45.79 lakh Nos in 1970 to 49.78 lakh
Nos in 1972. The demand for auto-
mobile tyres and tubes during 1972-73
is estimated to be of the order of 50 lakh
Nos. Out of this, demand for truck/
bus tyres is estimated to be of the order
of 26 lakh Nos. As against this demand,
the total production of automobile tyres
during 1972-73 is estimated to be of the
order of 50 lakh Nos including 26 lakh
Nos of truck/bus tyres. Though the
overall position of supply of tyres is just
adequate to meet the demand, there is
some marginal shortage in one size of
bus/truck tyres, viz 900x20. This short-
age was estimated during November,
1972 at about 0.00 Nos. Nos for
the whole year. Dunlop Unit at Ambat-
tur, Madras was closed down for a period
1 RSS/73-5.

of 11 weeks which had entailed a loss of
production to the extent of about 45,000
Nos in this size. The recent acute power
shortage in various parts of the country
has further affected production of this
commodity. It has been estimated that
production during 1973 may be of the
order of 56 lakh Nos if there is no power
cut. But in case the power shortage
continues at the existing rates imposed
in the States of Tamil Nadu, Maharashtra
and Haryana, the loss of production
during the whole year would be about 14
lakh tyres, and about 3.4 lakh Nos in the
next 3 months, which would mean a
further loss of production of about 1 lakh
tyres in size 900 x 20 in the next 3 months.
Government have, therefore, decided as
an initial step to import 5,000 tyres in
the size 900 x 20 from Ceylon to over-
come the shortage. Further imports will
be considered if the Tyre Companies are
not able to augment their production in
this particular category. The immediate
problem of maintaining production arising
out of power cut imposed to varying
extents in the various States is also receiving
attention of the Government by providing
power generating sets. TELCO have been
permitted to import 17,000 tyres. The
pressure in indigenous production would
be reduced to this extent.

The long-term solution to this problem
lies only in stepping up the production of
tyres, particularly in the heavier categories.

estimated that the demand by the
end of the Fifth Plan would be 11.5 million
Nos of automobile tyres. As against
this the total capacity which has already
been installed comes to 4.6 million Nos.
In addition, Letters of Intent already
converted into Licences would bring in
a capacity of 1.28 million Nos. Further
capacities covered by Letters of Intent
issued to various parties, including State
Industrial Development Corporations, and
additional capacities proposed to be